

I. Report and Accounts (1989-90) of Central Warehousing Corporation Limited, New Delhi, and related papers.

II. Notifications of the Ministry of Food and Civil Supplies

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): Madam, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962:—

(i) Thirty-third Annual Report and Accounts of the Central Warehousing Corporation, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1943|91].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(1) G.S.R. No. 812(E) dated the 25th September, 1990, publishing the Sugar (Price Determination for 1989-90 Production) Second Amendment Order, 1990

(2) G.S.R. No. 855(E) dated the 23rd October, 1990, publishing the Sugar (Price Determination for 1990-91 Production) Order, 1990. [Placed in Library See No LT-1644|91].

I. Reports and Accounts (1987-88, 1988-89, 1989-90) of Karnataka Dairy Development Corporation Limited Bangalore, and related papers.

II. Reports and Accounts (1983-84, 1987-88, and 1989-90) of Karnataka, Orissa Agro-Industries Corporation Limited and Rajasthan Dairy Development Corporation and related papers.

III. Report and Accounts (1989-90) of the Rajasthan State Dairy Development Corporation Limited Jaipur, and related papers.

SHRI JAYANTILAL VIRCHAND-BHAI SHAH. Madam, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Fourteenth Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1680|91].

(ii) (a) Fifteenth Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report [Placed in Library See No. LT-1682|91].

(iii) (a) Sixteenth Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1682|91].

[Shri Jayantilal Virchandbhai Shah]

(iv) (a) Twenty-first Annual Report and Accounts of the Karnataka Agro-Industries Corporation Limited, Bangalore, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1683/91]

(v) (a) Twenty-second Annual Report and Accounts of the Orissa Agro-Industries Corporation Limited, Bhubaneswar, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1684/91].

(vi) (a) Annual Report and Accounts of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1681/91]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i), (ii), (iv) and (v) above.

[Placed in Library. See No. LT-1680/91], 1682/91], 1683/91], 1684/91].

I. Report and Accounts (1988-89) of National Horticulture Board, Gurgaon and related papers.

II. Report and Accounts (1989-90) of various cooperatives and related papers.

SHRI JAYANTI LAL VIRCHAND-BHAI SHAH: Madam, I also lay on

the Table a copy each (in English and Hindi) of the following papers—

I. (a) Fifth Annual Report and Accounts of the National Horticulture Board, Gurgaon, for the year 1988-89, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Board.

(c) Statement giving reasons for the delay in laying the papers mentioned above.

[Placed in Library. See No. LT-1694/91]

II. (1) (a) Twenty-sixth Annual Report and Accounts of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Federation.

[Placed in Library. See No. LT-1693/91]

(ii) (a) Annual Report and Accounts of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1989-90 together with the Auditors' Report on the Accounts

(b) Review by Government on the working of the Federation.

[Placed in Library. See No. LT-1685/91]

(iii) (a) Annual Report and Accounts of the National Federation of Urban Cooperatives Banks and Credit Societies Limited, New Delhi, for the year 1989-90 together with the Auditors' Report on the Accounts

(b) Review by Government on the working of the Federation.

[Placed in Library. See No. LT-1692/91]

(iv) (a) Annual Report and Accounts of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1989-90 together with the Auditors' Report on the Accounts.